

Balwantray Gopaljee Mehta to go into the question of amalgamation of small collieries has since submitted its report;

(b) if so, the main recommendations thereof; and

(c) whether the recommendations have been accepted by Government?

**The Minister of Production (Shri K. C. Reddy):** (a) No.

(b) and (c). Do not arise.

**Shri T. B. Vittale Rao:** In the last Session it was stated that the Committee's report was expected in June. May I know the reason for this further extension of time?

**Shri K. C. Reddy:** The Committee wrote to us that they would require more time, because some of the Sub-Committees constituted to go into certain special aspects of the problem had not yet submitted their reports, and so Government have extended the time till the end of August.

#### अस्पृश्यता सम्बन्धी प्रसारण

\*२००. श्री बाल्मीकी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) अस्पृश्यता के उन्मूलन के लिये १९५४-५५ और १९५५-५६ में आकाशवाणी से क्या क्या कार्यक्रम प्रसारित हुये; और

(ख) इन कार्यक्रमों में कितने कलाकारों तथा जनता के नेताओं ने भाग लिया ?

सूचना और प्रसारण मंत्री (डा० केसकर) सूचना एकत्रित की जा रही है और तैयार होने पर सभा पटल पर रख दी जायेगी।

श्री बाल्मीकी : क्या मैं जान सकता हूँ कि सूचना एकत्र करने में कितना समय लगेगा ?

डा० केसकर : यह कहना मुश्किल है, लेकिन माननीय सदस्य ने जो सवाल पूछे हैं वे इस प्रकार के हैं कि इसमें कुछ समय लगेगा, खास तौर पर इस में यह पूछा गया है कि कितने कलाकारों तथा जनता के नेताओं ने भाग लिया। नेता

कौन हैं और कौन नहीं हैं, इस को भी देखना पड़ता है। ये सब सवाल उसमें धाते हैं।

**Shri Thimmaiah:** May I know whether The Home Ministry has sent any note to the AIR through the Ministry of Information and Broadcasting about affording facilities for broadcasting in respect of this matter?

**Dr. Keekar:** There is a general directive of the Government that the removal of untouchability should be propagated by all media possible and broadcasting is also one of the important media. From that point of view a concerted effort is being made so that this medium is also used to propagate the removal of untouchability.

श्री कुलेकर : क्या माननीय मंत्री महोदय बतायेंगे कि झाल इंडिया रेडियो में इस कार्य के लिये कोई आफिसर नियुक्त किया गया है या इस सम्बन्ध में कोई एड-वाइजरी कांसिल (मंत्रणा परिषद्) है, जो कि अनटचेबिलिटी (अस्पृश्यता) को रिमूव (हटाने) करने विषयक ब्राडकास्ट्स (प्रसारण) इत्यादि के बारे में परामर्श दे ?

डा० केसकर : जी नहीं।

#### Production of Electricity

\*201. **Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to state how the production of electricity in the country for the year 1955 compares with that of 1954?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** During the year 1955, 10,772 million KWH of electricity were generated against 9,577 million KWH generated in 1954, thus registering an increase of 12.5 per cent.

**Shri D. C. Sharma:** May I know the target of production so far as 1956 is concerned?

**Shri Hathi:** That target that we have fixed for the second plan period is 16,600 million kilowatts.

**Shri D. C. Sharma:** May I know whether there has been any formula evolved for the distribution of electricity for the rural areas of India as against the cities, and if so, what is the formula?

**Shri Hathsi:** The consumption in the various sectors will of course cover the rural areas also, apart from the urban areas. In the rural areas, the consumption will be by the small-scale industries, cottage industries, etc. I can give the classification as under: domestic, 9 per cent.; commercial 6.0 per cent.; public utility, 1.5 per cent.; industry, 72 per cent.; traction, 4 per cent.; irrigation, 4 per cent.; water works, 3.5 per cent. Out of the total of 100 per cent. generated, consumption in the different sectors will be as above.

**Shri D. C. Sharma:** May I know whether any attempt is being made to scale down the rates for electricity so far as domestic consumption and commercial consumption are concerned?

**Shri Hathsi:** The rates for electricity depend upon the cost of production in each particular area, availability of coal, etc. Naturally, wherever possible, and wherever more power is required for commercial purposes, some concessions may be given, but it all depends upon the circumstances of each case.

**Shri Kasliwal:** May I know whether the target of production for 1955 will be fulfilled or whether the fulfilment will fall short of the target?

**Shri Hathsi:** The target for 1955 has been mostly fulfilled. I think we are rather short of the target, though not much, but by end of 1956 we shall be able to complete the target.

**Shri Debendra Nath Sarma:** May I know whether the production of electricity in Assam in the years 1955 and 1956 has increased or decreased?

**Shri Hathsi:** I would require notice for particulars about each State.

### भारत-बर्मा व्यापार समझौता

\*२०२. श्री रघुनाथ सिंह : क्या वाणिज्य और उद्योग मंत्री २२ मई, १९५६ के तारांकित प्रश्न संख्या २४०६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि भारत-बर्मा व्यापार समझौते की बातचीत इस समय किस अवस्था में है ?

व्यापार मंत्री (श्री करनरकर) : बातचीत अभी चल रही है।

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि यह बातचीत पूर्ण कब होगी ? छः महीने पेश्वर भी इस सम्बन्ध में यही उत्तर

दिया गया था कि बातचीत चल रही है। क्या मंत्री महोदय बताने की कृपा करेंगे कि यह समझौता कब होगा ?

श्री करनरकर : अगस्त में और भी डेलीगेशन आने वाले हैं। उस के बाद शायद बातचीत खत्म होगी।

**Shri Achuthan:** May I know whether it has come to the notice of the Government that the Burmese Government is going to ban the import of Indian prawn into Burma and that it is going in for Chinese prawn and if so, what steps are the Government going to take to restore the old trade between India and Burma with regard to the Indian prawns?

**Shri Karmarkar:** I quite sympathise with the hon. Member on this matter of trade between India and Burma and that is one of the points which is engaging our minds.

**Shri Radha Raman:** In the absence of an agreement between Burma and India, may I know how trade is being regulated and whether industries which depend upon the imports from Burma have suffered?

**Shri Karmarkar:** Largely our imports from Burma were rice. No industry has suffered on account of any want of import from Burma. Our difficulty was one of shrinking exports to Burma and we are directing our efforts in that direction.

### Indigenous System of Medicines

\*२०४. **Shri S. C. Samanta:** Will the Minister of Planning be pleased to state:

(a) whether the views expressed by a Conference of experts on indigenous system of Medicines in May last have been duly considered and decision taken; and

(b) whether advisers for Ayurveda, Unani and Homoeopathy are going to be appointed permanently in the Planning Commission?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). The suggestions of the conference of experts on indigenous systems of medicine are under the consideration of Government.

**Shri S. C. Samanta:** May I know whether any statutory body is going to be formed to advise the Planning Commission or whether any temporary council will be formed to advise them?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** There was a conference to which reference has been made by the hon. Member in the main question. It is then decided